

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3579
TO BE ANSWERED ON 15.07.2019**

UNORGANISED SECTOR

†3579. SHRI SUNIL KUMAR PINTU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to mandatorily link the workers engaged in unorganised sector like MGNREGA labourers, street hawkers etc., with the socio-economic security scheme like Atal Pension Yojana;**
(b) if so, the details thereof; and
(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Atal Pension Yojana is open to all citizens of India, between 18-40 years of age. Accordingly, MGNREGA labourers, street hawkers, etc., who are citizens of India and fall between 18-40 years of age, are eligible to join Atal Pension Yojana.
